

List of cases where Case Management Hearing was held during the month of May-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-796/21	VRAJOTSAV GOSWAMI VS. DEVENDRA VERMA	KSHITIZ GARG AND AJAY KUMAR	04.03.2021	02.05.2023
			COUNTER CLAIM-14/22	DEVENDRA VERMA VS. VRAJOTSAV GOSWAMI	KSHITIZ GARG AND AJAY KUMAR	04.03.2021	02.05.2023
			CS COMM-4111/21	ADIDAS A.G. VS. PANKAJ GUPTA	PRIYA NAGPAL AND RAJEEV BSANSAL	12.10.2021	03.05.2023
			CS COMM-3246/21	CANARA BANK VS. MANISH DEHAR	KRISHAN KUMAR AND SURESH SHARMA	09.09.2021	09.05.2023
			CS COMM-243/23	MANISH GUPTA VS. KAPIL KUMAR	S.K. GUPTA AND GITA DHINGRA	09.02.2023	16.05.2023
			CS COMM-2653/22	PARVEEN KUMAR VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	09.12.2022	16.05.2023
			CS COMM-3512/21	ICICI BANK VS. P.G. WARDROBE	MANISH YADAV AND MEENAKSHI VERMA	22.09.2021	16.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing
			CS COMM-2288/22	WELCOME ASSOCIATES VS. COMMISSIONER, N.D.M.C	MOHD. ANAS AND SANJEET MALIK	06.10.2022	18.05.2023
			CS COMM-1406/22	PUNJAB NATIONAL BANK VS. PRADEEP GAUTAM	SANJEEV KUMAR AND K.L. CHOPRA	01.06.2022	20.05.2023
			CS COMM-2885/21	ICICI BANK VS. RAJEEV KUMAR	MANISH YADAV AND ARCHANA	18.08.2021	22.05.2023
			CS COMM-1434/22	MOHD. SHAKIR VS. KAMAL KISHORE MALHOTRA	FAISAL NASEEM AND R.S. YADAV	02.06.2022	25.05.2023
			CS COMM-2090/22	AXIS BANK VS. SU TARA HARDWARE	ANJALI BEHL AND ANKITA PAL	02.09.2022	27.05.2023
			CS COMM-2329/22	LAKSHAY TRADERS VS. SUBHASH CHAND SUNERIYA	HIMANSHU VERMA AND MANISH DEWAN	13.10.2022	30.05.2023
			CS COMM-1665/22	BINDAL SMELTING VS. ELECTRONIK POWER BATTERIES	AMIT TEWARI AND HEMANI KALRA	07.07.2022	30.05.2023

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		CS COMM-1865/19	KEWAL BROTHERS VS NEMAT TRADE AGENCY	V.K. PURI AND ATUL JAIN	10.07.2018	31.05.2023	
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(COMM) 1746/2020	UNICORN DENMART LTD VS BUDDHA INSTITUTE OF DENTAL	SH.NAV JEET KUMAR (P) & SH. SHIVAM SHARMA (D)	25-11-2020	01-05-2023
			CS(COMM) 2817/2021	M/S APURVA INTERNATIONAL VS SHIV STORE EXIM	SH.RAJ KARAN SHARMA (P) & MS.. JAGRITY PANDEY(D)	11-08-2021	01-05-2023
			COUNTER CLAIM 23/2022	SHIV STORE EXIM VS M/S APURVA INTERNATIONAL	SH.RAJ KARAN SHARMA (D) & MS.. JAGRITY PANDEY(P)	30-05-2022	01-05-2023
			CS(COMM) 2847/2019	RASHMI ARORA VS SAMPARK INDUSTRIES LTD	MR.FAIZ AHMAD (P) & SH.PANKAJ CHOUDHARY (D)	23-12-2019	02-05-2023
			CS (COMM)/1964/2022	VINAY GOEL VS MCD	SH. VIDYA SAGAR (P) & SH. SANJEET MALIK (D)	08-08-2022	09-05-2023
			CS (COMM)/2488/2022	ANITA WADHWA VS MCD	SH. VIDYA SAGAR (P) & SH. SANJEET MALIK (D)	15-11-2022	09-05-2023

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		CS (COMM)/260/2019	NARENDER KR GUPTA VS CHIBBA AGRO PVT LTD	SH.RAJEEV KUMAR (P) & SH. SARTHAK GUPTA (D)	05-03-2019	15-05-2023
		CAUNTER CLAIM /04/2019	NARENDER KR GUPTA VS CHIBBA AGRO PVT LTD	SH.RAJEEV KUMAR (P) & SH. SARTHAK GUPTA (D)	05-03-2019	15-05-2023
		CS (COMM)/217/2022	M/SR.K. INTERPRISES VS M/S BOSE DESIGN	SH.VIKAS SHARMA (P) & SH.ABHI-MANU SHARMA (D)	20-01-2022	17-05-2023
		CS (COMM)/2278/2022	BHARAT ARORA VS MCD	SH VIDYA SAGAR (P) & SANJEET MALIK(D)	01-10-2022	23-05-2023
		CS (COMM)/129/2021	LAKHI RAM KASHI RAM HALDIRAM BHUJIA WALA	SH AAKASHI DHAR DUBEY (P) SH VISHNU DUTT SH	11-01-2021	25-05-2023
		CS (COMM)/2450/2019	NEELANSH FIRE PROTECTION SYSTEM EXECUTIE ENGINEER	MS NEERU NAGPAL (P) SJ RATAN BHATNAGAR (D)	04.10.2019	25.05.2023
		CS (COMM)/2376/2021	R.S. TEXTILES VS M/S RELOD JEANS	ASHISH SEHRAWAT (P) SH MAYANK SHARMA (D)	19-07-2023	25-05-2023

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3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 333/2022	SURAJ PRAKASH V/S NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	27.01.2022	01.05.2023
			CS(COMM) 2903/2021	INDIAN BANK V/S ANUSHKA CREATIONS AND ANR.	SH. K.P. SINGH	21.08.2021	08.05.2023
			CS(COMM) 4512/2021	ICICI BANK LTD. V/S M/S ENGLISH PREMIUM AND ORS.	SH. MANISH DEWAN	01.11.2021	15.05.2023
			CS(COMM) 1142/2022	MUKESH GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. RHYTHEM NAGPAL	26.04.2022	16.05.2023
			CS(COMM) 1283/2022	M/S C.B.S. PUBHISHERS AND DISTRIBUTORS PVT. LTD. V/S HASMUKH VORA	SH. YOGENDER GAUTAM	21.05.2022	19.05.2023
			CS(COMM) 2585/2022	M/S MLM INDIA LTD. V/S M/S SAMPARK INDUSTRIES LTD.	MS. RAMA SHARMA	29.11.2022	24.05.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS(COMM)-2301/2022	ICICI BANK LTD. VS. ANIKET KUMAR SINGH	SH. VIKAS CHOPRA	10.10.2022	02.05.2023

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			COUNTER CLAIM-4/2022	ANSHUL KHARBANDA VS. M/S MARICO LTD.	SH. PARNAV KISHORE M/S JHA	11.02.2022	02.05.2023
			CS (COMM)-3196/2021	M/S MARICO LTD. VS. ANSHUL KHARBANDA	SH. SAURAV KUMAR	06.09.2021	02.05.2023
			CS (COMM)145/2019	SHOAIB KHAN VS. MOINUDDIN	MUNTAZIR MEHDI	23.01.2019	10.05.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS (COMM) 1667/2022	BANKEY BIHARI GOYAL VS SANJAY GOYAL	PANKAJ SHARMA	07.07.2022	26.05.2023
			CS DJ 5715/2018	BHARATI BHAWAN VS CLEMENT SCHOOL MART NETWORK	Nikhil Tripathi	03.08.2018	26.05.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				

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8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL				
10	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	NIL				
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 120/2019	KAWAL AHUJA VS RAVINDER SINGH	AMARJEET RAIN	18.04.2019	03.05.2023
			CS COMM 304/2021	MARCING SOLUTION IND P LTD VS RITESH CHAUHAN	SANDEEP BANGA	15.07.2021	08.05.2023
			CS COMM 503/2021	ARYA SAMAJ MOTI NAGAR VS KULBEER SINGH	VIKRAM BAWEJA	26.10.2021	11.05.2023
			CS COMM 555/2021	K HOME APPLIANCES VS MARVS TRAVEL INDIA P LTD	SAURABH SHARMA	17.11.2021	24.05.2023

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12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/322/2021	M/S KRISHNA LOGISTICS Vs MEGHMEDITECH PVT. LTD	MANOJ KUMAR TOMAR	24.08.2021	02.05.2023
			Counter Claim/6/2022	M/S MEGH MEDITECH PVT. LTD. Vs KRISHNA LOGISTICS	SH. JITENDRA KUMAR TIWARI	23.03.2022	02.05.2023
			CS (COMM.)/90/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs NAVNEET MAHESHWARI	SH. JITENDRA RAJPUT	06.01.2022	09.05.2023
			CS (COMM.)/726/2022	CANARA BANK Vs JAGMOHAN	SH. SUBHASH KUMAR JHA	24.08.2022	10.05.2023
			CS (COMM.)/139/2022	TARUN KUMAR Vs EATBUD FOOD PRIVATE LIMITED	SH. HEMANT GOEL	07.02.2022	16.05.2023
			CS (COMM.)/411 / 2021	PARAS POLYMERS PVT. LTD. VS CARAFOR FOAM PVT. LTD.	MOHD. HARIS TASLIM	04.10.2021	29.05.2023

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			CS (COMM.) 330 / 2022	REVEX PLASTICISERS PVT LTD THRAR RAJIV VERMA Vs SHREE SHYAM	MR. VARUN TYAGI	06.04.2022	29.05.2023
			CS (COMM.) 142 / 2021	HT MEDIA LTD Vs SONY ADVERTISING SERVICES PVT LTD	MR. ANKUR YADAV	26.03.2021	31.05.2023
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 146 / 2022	CANARA BANK VS PINKI BANSAL PROP. MS SHRIJI FAB MART	MR. SAURABH GUPTA	08.02.2023	04.05.2023
			CS (COMM.) 411 / 2021	PARAS POLYMERS PVT. LTD. VS CARAFOR FOAM PVT. LTD.	MOHD. HARI TASLIM	04.10.2021	29.05.2023
			CS (COMM.) 330 / 2022	REVEX PLASTICISERS PVT LTD THRAR RAJIV VERMA Vs SHREE SHYAM	MR. VARUN TYAGI	06.04.2022	29.05.2023
			CS (COMM.) 142 / 2021	HT MEDIA LTD Vs SONY ADVERTISING SERVICES PVT LTD	MR. ANKUR YADAV	26.03.2021	31.05.2023
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/51/2021	PUNJAB NATIONAL BANK Vs. SHGB DEVELOPERS & PROMOTORS PVT. LTD.	SH. MUKESH KUMAR SINHA	10-02-2021	15-05-2023

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16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)144/21	MODERN MOLD PLAST PVT. LTD. Vs. RAJENDRAVA RDICHAND JAGETIA	Sh. Arpit Singh,	25.03.2021	18.07.2023
			CS DJ372/22	M/S M S TRADERS THROUGH ITS PROPRIETOR Vs. M/S OCSGROUP INDIA PVT LTD THROUGH	Ms. Moni Kumari	04.06.2022	07.07.2023
			CS (COMM)136/23	METTLER TOLEDO INDIA PVT. LTD. Vs. QUALIXINFORMATION SYSTEM LLP	Sh. Vijay Shankar	13.03.2023	18.07.2023
			CS (COMM)89/21	M/S RAINBOW DIGITAL SERVICES PVT. LTD. Vs. AMITARAKSHI T AND ORS.	Sh. Rajesh Mishra	22.02.2021	04.08.2023
			CS (COMM)169/21	AWFIS SPACE SOLUTIONS PRIVATE LIMITED Vs. WMG TECHPRIVATE LIMITED	Ms. Simmi Kaun Bagga	12.04.2021	21.07.2023
			CS (COMM)176/22	CANARA BANK Vs. M/S. UNITY CABLE AND COMONICS, A PARTNERSHIP FIRM	Ms. Ritu Mishra	03.03.2022	25.07.2023
			CS (COMM)534/22	BORDERFREE CUISINES LLP Vs. DINESH KALRA	Sh. Rounak Nayak	09.09.2022	08.08.2023

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		CS (COMM)4/23	M/S DEEKSHA OFFICE SYSTEMS Vs. M/S K S ENTERPRISES	Sh. Prem Prakash	03.01.2023	17.07.2023	
		CS DJ315/22	SUNSPOT CAFE PRIVATE LIMITED Vs. SHRI KURMAMOSE	Sh. S.S. Tomar	19.05.2022	04.08.2023	
		CS (COMM)80/23	DHARAM PAL SINGH BHATIA TRADING AS SURGICAL ENTERPRISES Vs. KAMALJEET SINGH	Sh. Arpit Singh	14.02.2023	25.07.2023	
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02	SOUTH	CS COMM-153/2022	G AND G TRADING AND CONSULTANCY VS RUDRAKSH FAB PVT LTD. & ANR..	ROHIT KUMAR	25.02.2022	15.05.2023
			CS COMM-257/2022	HERBALIFE INTERNATIONAL VS HERBALIFE HEALTHCARE	K.G.BANSAL	22.09.2020	11.05.2023
18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				

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20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/1006/2022	NATH BROTHERS EXIM INTERNATIONAL LIMITED Vs SARA ABODE PRIVATE	MUKESH AGGARWAL	13.10.2022	02.05.2023
			CS (COMM)/1038/2022	LA VISION GMBH THROUGH ARUN RAJ Vs STAR METALFORMING INC. THROUGH AP	GAUTAM MALIK	20-10-2022	06-05-2023
			CS (COMM)/125/2020	INDIAN SURGICAL EQUIPMENT CO. PVT LTD Vs JR COMPLIANCE	SAURABH SHARMA	26-02-2020	11-05-2023
			CS (COMM)/90/2019	M/S KISHAN CONSTRUCTION Vs ANIL KUMAR JUNEJA	RAJINDER SINGH	01-05-2019	15-05-2023
			CS (COMM)/382/2023	ANIL KUMAR JUNEJA (COUNTER CLAIMANT) Vs M/S KISHAN CONSTRUCTION	RK DHAWAN	28-03-2023	15-05-2023

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		CS (COMM)/88/2021	SAURABH RAJPUT Vs MS ALCOTT TOWN PLANNER PVT LTD	RAJAN TYAGI	09-02-2021	15-05-2023
		CS (COMM)/137/2019	MANJU SHIV KUMAR Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/138/2019	PRAMOD KHANDPUR Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/140/2019	SUDESH DHAWAN Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/141/2019	VINOD PAHUJA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/142/2019	VIJAY BHARGAVA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023
		CS (COMM)/143/2019	CHETNA BATRA Vs SUNCITY INFRAZONE PVT LTD	PANKAJ YADAV	01-07-2019	16-05-2023

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		CS (COMM)/75/2019	SSIPL LIFESTYLE PRIVATE LIMITED Vs EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN	01-04-2019	16-05-2023
		CS (COMM)/255/2022	M/S SUPERANIS STYLE Vs M/S MOHAMMAD LEOURDES TEXTILES PVT. LTD.	ANIS MOHAMMAD	09-03-2022	17-05-2023
		CS (COMM)/1137/2022	STATE BANK OF INDIA Vs SMT RAJWATI	AMIT KUMAR SINGH	23-11-2022	17-05-2023
		CS (COMM)/64/2022	INTEX TECHNOLOGIES INDIA LIMITED Vs HCL INFOTECH LIMITED THROUGH ITS DIRECTOR MR.	PRANAV KRISHNA	18-12-2021	18-05-2023
		CS (COMM)/316/2021	M/S PORTRUCKS EQUIPMENTS PVT. LTD. Vs GURPREET KAUR GUJRA	SERENA SHARMA	27-08-2021	19-05-2023
		CS (COMM)/315/2021	BINOD SHAW Vs M/S SIMPLEX INFRASTRUCTURE LTD.	MANISH KUMAR MISHRA	27-08-2021	22-05-2023
		CS (COMM)/306/2021	M/S TEAMGLOBAL LOGISTICS PVT LTD Vs M/S SVMR LOGISTICS PVT. LTD.	DEEPAK KUMAR MISHRA	03-08-2021	24-05-2023

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			CS (COMM)/14/2023	CANARA BANK Vs GAGAN KUMAR VERMA	SANJEEV CHOPRA	05-01-2023	25-05-2023
			CS (COMM)/6/2023	M/S. ASCENT CONSTRUCTIONS PVT. LTD. Vs M/S. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	NEERAJ KUMAR	02-01-2023	30-05-2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/584/21	MAHESH EDIBLE OIL INDUSTRIES LTD. V/S VAIBHAV EDIBLE PVT. LTD.	MR. ANKIT SHARMA	02/12/21	03/05/23
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS DJ/359/2019	M/S S.K.B.BUILDERS INDIA LIMITED Vs INDIANOIL CORPORATIONS LIMITED	RAJINDER KAUL	26-04-2019	17-07-2023
			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG	14-01-2020	14-07-2023
			CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG	14-01-2020	14-07-2023
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAL TRANSPORT SYSTEMS PVT LTD	RAJESAH GUPTA	28-01-2020	18-07-2023

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		CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH	01-02-2020	28-07-2023
		CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA ADVERTISING	NARENDER VASHISHTA	05-03-2020	10-07-2023
		CS (COMM)/220/2020	H AND B STORES PVT LTD Vs SNAPDEAL PVT LTD	Veera Mathai	28-08-2020	01-07-2023
		CS (COMM)/228/2020	MODI INFOSOL PVT. LTD. Vs M/S FORCEFOX TECHNOLOGIES PVT. LTD.	SURUCHI MITTAL	08-09-2020	02-08-2023
		CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN	17-02-2021	03-06-2023
		CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP. HINDUSTAN BUSINESS TECHNOLOGIES	SURUCHI KUMARI	25-01-2022	19-07-2023
		CS/COMM/1220/2022	M/S. INDIAN TEXTILE V/S. M/S. AFSANA	NASIR AZIZ	21-12-2022	26-05-2023

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			CS/COMM/168/2020	M/S. INDIAN TEXTILE V/S. M/S. UNRISE VETEMENTS	NASIR AZIZ	17-02-2020	26-05-2023
25	MS NIRJA BHATIA	SOUTH-EAST	NIL				
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM)557/2022	HARSH INTERNATIONAL V/S COZY TOUCH POLY FOAMS INDIA PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)1028/22	COZY TOUCH POLY FOAMS INDIA PVT. LTD. V/S HARSH INTERNATIONAL	MS. SONAM SHARMA	19.10.2022	20.01.2023
			CS(COMM)599/22	HARSH INTERNATIONAL V/S SPRINGER MATTRESSES AND ORS.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)600/22	HARSH INTERNATIONAL V/S COIRFOAM (INDIA) PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.294/2022	VIVEK CHAURASIA VS. DINESH KUMAR RASTOGI	ASHISH GAUR VS. KP SINGH	20-09-2022	01-05-2023

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28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/463/2019	SUNIL SETH VS AMIT KAPOOR	SH. PRATAP DHAKA	29-11-2019	01-05-2023
			CS COMM/326/2022	RENU TYAGI VS HCL INFOSYSTEM LTD.	MS. NIDHI TYAGI, SH. KULDEEP KUMAR GAUR	29-11-2019	22-05-2023
			CS COMM/215/2021	AARES TELECOM PVT. LTD. VS RAHUL SINGH	SH. P. K. AGGARWAL	22-11-2021	26-05-2023
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
30	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM)-191/2023	STATE BANK OF INDIA VS MD. KEFAYATULLA	MR. VIJAY PRAKASH	12.04.2023	24.05.2023
			CS(COMM)-76/2023	M/S ETECHINAL PVT. LTD. VS M/S CABOT ELECTRONICS PVT. LTD.	MR. AMIT SHARMA	15.02.2023	29.05.2023
			CS(COMM)-666/2022	MAPS CREATIONS PVT. LTD. VS P.H SHAHUL HAMEED	MS. SAMRIDHI	29.11.2022	24.05.2023

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			CS(COMM)-497/2022	M/S AMAN HOSPITALITY PVT. LTD. VS M/S MAGICAL INDIA JOURNEY	SH T.S THAKRAN	24.08.2022	30.05.2023
31	MS. SUKHVINDER KAUR		NIL				
32	SH. SURENDER S. RATHI		NIL				
33	SH. REETESH SINGH		NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
35	SH.VINOD YADAV		NIL				
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM	STATE BANK OF INDIA VS PUNIT KUMAR	VAIBHAV YADAV	13.09.2022	01.05.2023
			CS COMM	PNB COLLECTION THROUGH PROP YOGENDER TOMAR	VS LALIT KUMAR	19.12.2020	02.05.2023
			CS COMM	VINTAGE BLUE GARMENTS PVT LTD VS SHARDA BHATIA	KUSHHAL MOHD AND STARUN SETHI	04.12.2021	02.05.2023
			CS COMM	SHREE JEE ENTERPRISES VS MAGNUM FIRE PROTECTION ENGINEERS	KARTIK JAIN	17.12.2021	02.05.2023
			CS COMM	RAM MEHAR VS M/S METAL MAN INDUSTRIES PVT LTD	D K SHARMA AND UMESH GULATI	18.12.2021	03.05.2023
			CS COMM	CANARA BANK VS GAURAV SINDHWANI PROP KRISHNA PAINTS SANITARY WARE	SANJEEV CHOPRA AND ROHIT KUMAR	22.10.2022	08.05.2023
			CS COMM	SH RAMP DARSHAN SINGH VS DIAMOND INTERNATIONAL PVT LTD	VS CHAUDHARY AND SUNIL KUMAR	21.02.2022	09.05.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 176/2020	COMMPNB VS SANJAY BHASIN	MRINAL KISHORE	21.11.2020	10.05.2023
			CS 467/2022	COMMCANARA BANK VS VIKASH KUMAR SINGH	PRATEEK KUMAR AND ABHISHEK KUMAR	06.10.2022	10.05.2023
			CS 137/2023	COMMCANARA BANK VS ABHISHEK KUMAR	PRATEEK KUMAR AND ABHISHEK KUMAR	21.03.2023	10.05.2023
			CS 172/2019	COMMSTATE BANK OF INDIA VS CHHAVI DUTTA	MS VINITA	17.10.2019	11.05.2023
			CS 367/2021	COMMM/S AFFLE INDIA PVT LTD VS M/S MOBIGOSSIP INFORTECH PVT LTD	RAJAT TANWAR	22.12.2021	16.05.2023
			CS 68/2023	COMMNUEREPA BIOTECH PVT LTD VS ROHIT ARORA	DEEPAK SHARMA AND DHARMEDE R	10.02.2023	16.05.2023
			CS 260/2019	COMMUNION BANK OF INDIA VS NISHA YADAV	G B PANDEY	21.12.2019	22.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 197/2019	COMM CANARA BANK VS RASHMI SINGH	SANJAY BHATIA	26.11.2019	23.05.2023
			CS 06/2023	COMM CANARA BANK VS M/S S SHOES	REKHA KRUSTOGI AND PANKAJ	03.01.2023	24.05.2023
			CS 38/2018	COMM M/S SYNDICATE BANK VS JASNEET SINGH	RAJESH KUMAR	28.11.2018	25.05.2023
			CS 306/2021	COMM INDIAN OVERSEAS BANK VS M/S BABYS PRIDE	S K JHA	25.11.2021	25.05.2023
			CS 471/2022	COMM CANARA BANK VS NANCY SEHGAL	PRATEEK SHARMA, NISHA SEHI	06.10.2022	08.05.2023
			CS 472/2022	COMM CANARA BANK VS NANCY SEHGAL	PRATEEK SHARMA, NISHA SEHI	06.10.2022	08.05.2023
			CS 482/2022	COMM CANARA BANK VS PUNEET SEHAL	PRATEEK SHARMA, NISHA SEHI	10.10.2022	08.05.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		CS COMM/57/2019	G.V. KNITS VS HALLMARK INDUSTRIES	Sh. Suhail Khan	26.04.2019	20.05.2023
			CS COMM/281/2022	VORTEX FACILITIES VS VARINDRA CONSTRUCTION	Sh. Ashish Upadhayay	02.06.2022	23.05.2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(Comm)/424/2022	The Nainital Bank Vs Sumit Wason	ALKA MOHAN ADHAULIA	07.09.2022	03.05.2023
			CS(Comm)/163/2022	SUNSTAR ENTERPRISES VS TULSI APPARELS	SAMIR SIDHAR	04.04.2022	09.05.2023
			Counter Claim 02/2023	TULSI APPARELS VS SUNSTAR ENTERPRISES	AKASH SAINI	16.01.2023	09.05.2023
			Cs(Comm)/452/2022	SBI VS VIKRAM SINGH	VAISHALI	21.09.2022	17.05.2023
			CS(Comm)/167/2022	CANARA BANK VS KANHAVIRMANI TENT	SUMIT VIRMANI	04.04.2022	24.05.2023